

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

RA 139/90  
IN OA No. 2266/89

2nd of order 12-3-1991

SHRI GIAN SINGH

APPLICANT

VERSUS

UNION OF INDIA

RESPONDENT

CORAM:

THE HON'BLE MR. T.S. OBEROI, MEMBER (J)

THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

FOR THE APPLICANT

SHRI S.K. SAWHNEY, COUNSEL

This Review Application has been filed by Shri Gian Singh, seeking review of the judgement delivered on 6.9.1990 in OA-2266/89.

We have considered the Review Application filed by the applicant. There is no error apparent on the face of the record nor any fresh material has been produced warranting consideration for reviewing the said judgement. In the circumstances we do not find any merit in the prayer for reviewing our judgement dated 6.9.1990. Accordingly, the Review Application is rejected.

(I.K. RASGOTRA)  
MEMBER(A) 12/3/91

(T.S. OBEROI)  
MEMBER(J)

12-3-91

25/2/91